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Title: Consideration of amendments made by Rajya Sabha to the Payment And Settlement Systems (Amendment) Bill, 2014.(Amendments agreed to motion moved to agree with amendments adopted.)

HON. DEPUTY SPEAKER: Now, Item No.22, Hon. Minister.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): I beg to move:

"That the following amendments made by Rajya Sabha in the Bill to amend the Payment and Settlement Systems Act, 2007, be taken into consideration."

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*.

CLAUSE 1

2. That at page 1, line 3, *for* the figure "2014", the figure "2015" be *substituted*.

CLAUSE 5

3. That at page 4, line 16, *for* the figure "2014", the figure "2015" be *substituted*.

HON. DEPUTY SPEAKER: The question is:

"That the following amendments made by Rajya Sabha in the Bill to amend the Payment and Settlement Systems Act, 2007, be taken into consideration."

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*.

CLAUSE 1

2. That at page 1, line 3, *for* the figure "2014", the figure "2015" be *substituted*.

CLAUSE 5

3. That at page 4, line 16, *for* the figure "2014", the figure "2015" be *substituted*.

The motion was adopted.

HON. DEPUTY SPEAKER: We shall now take up each amendment made by Rajya Sabha to the Bill.

ENACTING FORMULA

HON. DEPUTY SPEAKER: The question is:

"That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty sixth" be *substituted*."

The motion was adopted.

CLAUSE 1

HON. DEPUTY SPEAKER: The question is:

"That at page 1, line 3, *for* the figure "2014", the figure "2015" be *substituted*."

The motion was adopted.

CLAUSE 5

HON. DEPUTY SPEAKER: The question is:

"That at page 4, line 16, *for* the figure "2014", the figure "2015" be *substituted*."

The motion was adopted.

SHRI JAYANT SINHA: I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

HON. DEPUTY SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The motion was adopted.

14.28 hrs